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AVASA CORPORATION

4,589.68

List of operational creditors (Other than Workmen and employees and Government dues)

Figures in Lakhs Details of claim any mutual dues, that may be set off Amount % voting share in mount of Amount whethe Date of Amount Nature of covered by claim security interest CoC , if HIGHBROW AUDIO-VISUAL 64.2 22.7 1 SERVICES PVT LTD, Claim HYDERABAD
HIGHBROW PRODUCTION
SERVICES PVT LTD,
HYDERABAD 45.12 27.88 Operationa No 17.2 Claim OASE ASIA PACIFIC PTE LTD, 96.62 88.64 Operational No 7.98 3 SINGAPORE HORIZON AUDIO VISUAL Claim 6.90 Operational 7.02 No 0.12 SERVICES, PUNE HORIZON MANAGEME Claim Operationa 2.29 2.04 Claim
Operational
Claim
Operational
Claim
Operational SERVICES, PUNE PP POWER SOLUTIONS & 0.35 0.18 0.1 SERVICES VENKATESH MAN POWER 0.73 0.34 7 0.58 0.58 No 8 CERTITUDE Claim Operational ASIAN LIFT AND ESCALATOR 0.35 0.35 No CORPORATION HARRIER SECURITY SERVICES Claim Operational 1.58 1.55 PRIVATE LIMITED Claim KGN PROCESSED CHICKEN 0.71 0.32 Operational 11 No 0.39 MALLHAR AIRCON 0.42 0.42 Operationa No Claim
Operational
Claim
Operational
Claim
Operational
Claim
Operational USHAR GENERATORS 18.81 18.81 13 IAHA I AXMI DAIRY FARM 2.79 2.63 14 0.50 0.42 No 0.08 15 SIDDHI ENTERPRISES Claim Operational 0.90 0.90 FLAMMA AUTOMATION No 16 <u>Claim</u> Operational APULKI ENTERPRISES 4.04 4.02 0.02 No 17 Claim Operational NAMDEV LAXMAN DHEBE 0.44 No 18 Claim Operational Ν Η ΡΔΤΕΙ 1.33 0.83 No 0.50 19 Claim Operational Claim Operational 0.14 0.14 Nο 20 PACIFIC SEA FOOD JAWAHAR PROVISION STORE 2.37 1.87 0.50 No 21 PUNE MSEDCL-ELECTRICTY Claim Operational 52.20 30.20 No 22.00 22 Claim Operational 2.33 1.80 No 0.5 23 Claim Operational Claim Operational Claim MY CITY TECHNOLOGY LTD 85.01 85.01 0.00

Note: The Hon'ble National Company Law Tribunal, Mumbai bench ("NCLT") has vide order dated February 26 2020 consolidated the corporate insolvency resolution process ("CIRP") of Lavasa Corporation Limited ("LCL"), Warasqaon Assets Maintenance Limited ("WAML") and Dasve Convention Center Limited ("DCCL") (such consolidated process being hereafter referred to as the "LCL Consolidated CIRP") and appointed Mr. Shailesh Verma, as the Resolution Professional ("RP") for the LCL Consolidated CIRP. Thereafter, the handover from the erstwhile RP of DCCL i.e. Mr. Mahesh Kumar Gupta, was delayed due to the imposition of lockdown on account of Covid-19 outbreak. Claims in respect of DCCL have already been verified and admitted by its erstwhile RP basis the information received/ available with the erstwhile RP and for the purposes of the Consolidated LCL CIRP, the RP has relied on the list of creditors shared by the erstwhile RP. As of now, Mr. Shallesh Verma, is in receipt of the claim forms and the related documents and the same is under examination. Therefore, the list of claims has been prepared and uploaded on the basis of summary of claims that was received intitially only and may undergo revision as and when the examination/verification is completed.

Yes

4,589.68

0.00